

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Tuesday THE 15th Day Of April 2025
COURT HALL NO.8 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE V SRISHANANDA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

| Sl. No. | Case No. | Pet/Appl/Comp. & Adv. | Resp. & Adv. |
|--|--|--|---|
| MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU | | | |
| <u>FINAL HEARING</u> | | | |
| 1 | CRL.A 259/2025 (C,) (APPEAL IS ADMITTED ON 24/02/2025) (SCR IN SPL.CC.NO.459/2015 IS K/B) (DATE) | <i>PET: MR MOHAMMED AMEER BASHA MANJANNA M S</i> | <i>RES: THE STATE OF KARNATAKA HCGP FOR R1</i> |

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